

body is empowered to take necessary action under the provisions of the MRTP Act, 1969.

[Translation]

Carpet Industry in Bhadohi (U. P.)

4176. SHRI VIRENDRA SINGH : Will the Minister of TEXTILES be pleased to state :

(a) whether the carpet industry in Bhadohi, Uttar Pradesh is lagging behind in the international market :

(b) if so, the reasons therefor : and

(c) the steps proposed to be taken by the Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT) : (a) No Sir,

(b) Does not arise.

(c) Does not arise in this context.

[English]

Recovery of Income Tax Dues From Football Players

4177. SHRI MUKUL BAL-KRISHNA WASNIK : Will the Minister of FINANCE be pleased to state :

(a) whether several Indian and foreign football players have not paid their income tax dues despite massive

earnings from various soccer clubs of the country ;

(b) if so, the details thereof ; and

(c) the action taken or proposed to be taken by the Government to recover income tax dues from these players ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR) :

(a) and (b) On the basis of information that some football players may not be disclosing their earnings from the soccer clubs in Calcutta for income-tax purposes, preliminary enquiries were conducted by the Investigation Wing of the Income-tax Department.

(c) In the case of a foreign football player, a search under section 132 of the Income-tax Act, 1961 was conducted on 18-1-91 which resulted in seizure of certain incriminating documents.

The results of enquiries conducted have been forwarded to the concerned Assessing officers for taking appropriate action to bring such earnings to tax.

[Translation]

Sick Textile And Jute Units In Small Scale Sector

4178. DR. LAXMINARAYAN PANDEYA : Will the Minister of TEXTILES be pleased to state :

(a) the number of sick textile and